

(b) if so, whether Government have ascertained their number and whether any action is proposed in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : (a) and (b). The Bar Council of India whose views were sought in the matter have stated that they have no material on this. With the amendment of the Advocates Act, 1961, abolishing the dual system of enrolment of Advocates and Attorneys (commonly known as Solicitors), there is only a single class of Advocates today. The system of Solicitors has, thus, been abolished throughout the country including Calcutta and Bombay. There is, however, no bar to a litigant approaching more than one Advocate for the conduct of his case.

Augmentation of Edible Oil resources by Vanaspati Manufacturers

3925. **SHRIMATI BASAVARAJESWARI :** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have asked the vanaspati industries that they should interact with liquid oil producers and refiners and draw up a concerted programme for augmenting oil resources and reducing processing wastages;

(b) if so, whether his Ministry have forwarded a number of proposals in this regard to the vanaspati industries;

(c) if so, the details thereof; and

(d) the progress made in oilseed production during the past few years and the steps taken by the vanaspati industries to achieve self-sufficiency in augmenting the oil resources and reducing processing wastages ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT) : (a) The vanaspati industry was advised in the Seminar on "Role of Vanaspati Industry in India" held on 28th July, 1986 at New Delhi to interact with the liquid oil producers and refiners and draw up a concerted pro-

gramme for augmenting oil resources and reducing wastage in processing.

(b) No, Sir.

(c) Does not arise.

(d) Government has given very high priority to maximising the country's production of oilseeds. This programme finds a prominent place in 20-Point Programme. For achieving early self-sufficiency in this field, a Technology Mission on Oilseed Production has been set up with a time-bound programme to promote the production of oilseeds.

Vanaspati industry is exploiting the resources of rice bran and other minor/non-traditional oils including oils of tree and forest origin in the manufacture of vanaspati. Modernisation of their equipment has been undertaken to reduce processing losses.

Foreign Visits by Officers of Delhi Unit of Mahanagar Telephone Nigam Ltd.

3926. **SHRI JAGANNATH CHOUDHARY :** Will the Minister of COMMUNICATIONS be pleased to state :

(a) the dates and duration of foreign visits made by the General Manager and other senior officers of Delhi unit of the Mahanagar Telephone Nigam Limited; and

(b) the details thereof indicating the countries visited, the purpose of the visit, the report submitted by each officer and the expenditure incurred by the Delhi Mahanagar Telephone Nigam Limited thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) The details of foreign visits made by the General Manager and other Senior Officers of Delhi Unit of MTNL are given in the Statement given below.

(b) The details of the study and other work carried out by each officer and the total expenditure incurred are indicated in the Statement mentioned above.

Statement

Details of Foreign Visits

in respect of Officers of MTNL, Delhi

S. No.	Name of Officer (s)	Place of visit	Duration of visit	Purpose Expenditure incurred	Inspn. Reporting	
1	2	3	4	5	6	7
1.	Shri R. Nagarajan, Area Manager (West)	South Korea	50 days w.e.f. 5.10.86	Inspection of jelly Filled Underground Cables	78,000.00	Inspection Report received.
2.	Shri N. Subramaniam, Dy. GERAL Manager (X)	Geneva	15 days 2.11.86 to 16.11.86	To attend CCITT Study Group XI Meeting (3-14 Nov) at Geneva	40,183.00	Report sent to ITU Head quarters through D.O.T.
3.	Shri G. Bhushan, D.G.M. (Planning)				26,240.00	
4.	Shri Hari Har Kumar, D.G.M. (Cable Mtce.)	Japan	8 days 5.11.86 to 12.11.86	Training in Optical Fibre Planning and Installation conducted	26,240.00	Preservation the study and train- ing Carried out

1	2	3	4	5	6	7
5.	Shri S. Natrajan, A.G.M. (Trans.)			by N/s. Furukawa Electric Co. Ltd. Tokyo.	26,240.00	in Delhi to all Officer and staff.
6.	Shri B.M. Khanna General Manager	Singapore	6 day 24.11.86 to 29.11.86	To study Subscribers Line Management, Fault Repair Service, Tie-Cable Admn., Cable Record System, Document Scanning System and facility Mgt. System.	23,703.00	The presentation of the report given and on that basis four groups formed for imple- mentation.
7.	Shri V. K. Khuggar Asstt. Engineer	France	Sep. '86 to Oct. '86	Training in EP-BX	57,525.00	Inspection report recd.
Total Rs.					2,78,131.00	